

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONAL BENCH, CHENNAI)**

**Original Application No. 43 of 2017**

BETWEEN

Tribunal on its own motion SUO MOTU  
Proceedings of Common Bio Medical  
Waste Management

....Applicant

AND

The State of Kerala,  
Rep by Chief Secretary and 7 others

...Respondents

**UPDATED STATUS OF THE ACTION TAKEN BY THE STATE GOVERNMENT**

**WITH REGARD TO O.A.43 / 2017 SUOMOTO PROCEEDINGS OF THE**

**COMMON BIO MEDICAL WASTE MANAGEMENT SUBMITTED BY THE**

**PRINCIPAL SECRETARY**

**M/s. E. K. KUMARESAN)**

Counsel for Respondent R1 to R5  
Standing Counsel for State Government of Kerala  
NGT (SZ) Chennai Bench.

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**UPDATED STATUS REPORT OF THE ACTION TAKEN BY THE STATE  
GOVERNMENT WITH REGARD TO O.A.43/2017 SUOMOTO PROCEEDINGS  
OF THE COMMON BIO MEDICAL WASTE MANAGEMENT SUBMITTED BY**

**THE PRINCIPAL SECRETARY**

It is submitted that the bifurcation of the area of operation of the IMAGE plant (which is the only functional common BMW Management Facility in the State) would essentially required setting up of more plants of this nature across the state. Further, the second plant in the state is now coming up at Ambalamedu and Ernakulam. These plants are Built and operated by KEIL, this plant has a capacity for handling 15 to 16 tonnes of BMW per day. Moreover, the government has already taken a decision to allocate BMW from government Healthcare facilities in three districts (Malapuram, Ernakulam and Pattanamthitta) to KEIL starting March 2021. An MoU in this direction is *also* being drafted presently. In addition to that, the government is in the process of setting the third BMW Management Facility, a captive facility, at Government Medical College, Kottayam. This plant is envisioned as a futuristic and model plant making use of Plasma Pyrolysis Technology developed indigenously by the Institute of Plasma Research (IPR). A DPR for this purpose is being developed, and KIIFB has agreed in Principal to fund this novel venture.

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Therefore it is most humbly prayed that this Hon'ble Tribunal may be pleased to take the said Report filed by the Principal Secretary, Health and Family Welfare on Record and thus render justice.

Dated at Chennai on this the 24<sup>th</sup> day of February 2021.



(E. K. KUMARESAN)  
Counsel for Respondent R1 to R5  
Standing Counsel for  
State Government of Kerala  
NGT (SZ) Chennai Bench.

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File No.HEALTH-M2/554/2017-HEALTH



GOVERNMENT OF KERALA

HEALTH & FAMILY WELFARE (M) DEPARTMENT

No:HEALTH-M2/554/2017-HEALTH Thiruvananthapuram,

Dated: 11/02/2021

U.O NOTE

Sub: Health & Family Welfare Department – furnishing report to  
Hon'ble NGT order dated 19.01.2021 of OA.No.43/2017- reg

Ref: Hon'ble NGT order dated 19.01.2021 of OA.No.43/2017.

Attention of Environment Monitoring cell is invited to the  
aforesaid subject and they may be provided with the action taken report on  
the subject called for.

**SRIRAM V IAS**  
**JOINT SECRETARY**

To:

Environment Monitoring cell,  
O/o Chief Secretary.

Forwarded / By order,

*Hari*

Section Officer.

(A)

Updated status Report of the Action Taken by the State Government with regard to OA 43/2017 SuoMoto Proceedings of Common Bio medical Waste Management of the Hon'ble NGT order dated 19.01.2021.

1. A bifurcation of the area of operation of the IMAGE plant (which is the only functional Common BMW Management Facility in the state) would essentially require setting up of more plants of this nature across the state.
2. The second plant in the state is now coming up at Ambalamedu, Ernakulam. Built and operated by KEIL, this plant has a capacity for handling 15-16 tonnes of BMW per day.
3. The government has already taken a decision to allocate BMW from Government Healthcare Facilities in three districts (Malappuram, Ernakulam and Pathanamthitta) to KEIL starting March 2021. An MoU in this direction is being drafted presently.
4. In addition, the government is in the process of setting the third BMW Management facility, a captive facility, at Government Medical College, Kottayam. This plant is envisioned as a futuristic and model plant making use of Plasma Pyrolysis technology developed indigenously by the Institute of Plasma Research (IPR). A DPR for this purpose is being developed, and KIIFB has agreed in-principle to fund this novel venture.

RAJAN NAMDEV KHOBRAKAGE  
PRINCIPAL SECRETARY  
O/O PRINCIPAL SECRETARY HEALTH & FAMILY WELFARE